

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11393/2017

BHAGAT RAM AND ANR ETC

Petitioner(s)

VERSUS

THE STATE OF HARYANA AND ORS.

Respondent(s)

Date : 20-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBERS]

For Petitioner(s) Mr. Ajay Veer Singh Jain, Adv.
Mr. Uday Ram Bokadia, Adv.
Mr. Atul Agarwal, Adv.
Mr. Rakesh Kumar Khare, Adv.
Ms. Divya Garg, Adv.
Mr. Sonal Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Adjourned by six weeks.

(KUSUM LATA SYAL)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER